

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-107

C.A No. 61/CIII/ND/2020

in

IB-1411(ND)/2018

IN THE MATTER OF:

M/s. AS Technosoft Pvt. Ltd.

Vs.

M/s. Indianroots Shopping Ltd.

....APPLICANT

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 4.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI S.K. MOHAPATRA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Prachi Johri, Mr. Uptsalya Kumar, Advocates

For the Respondent :

For the Intervener :

ORDER

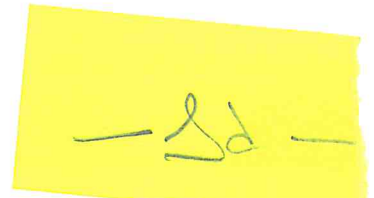
CA No. 61 of 2020 filed in IB 1411 of 18

Vide Order dated 10th December, 2019, the CA 699 of 2019 was disposed of .

Therefore, the present **CA stands closed.**



(S.K. MOHAPATRA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)